[RAJYA SABHA]

Shri Kapil Sibal is married to Shrimati Promilaa Sibal and the couple is blessed with sons, Akhil and Amit, both very distinguished senior advocates in their own right. Hon. Members, on behalf of this House and my own, I wish him a long, healthy and happy life and extend greetings to his family members. More than anyone else, I feel his absence in the House today.

Shri Subhas Chandra Bose Pilli, a Member of this august House since June 2020, is a very graceful person in the House, like all of you. Joining public life since his student days, he rose through the ranks to become Cabinet Minister and Deputy Chief Minister in the Government of Andhra Pradesh, and as a Member of Andhra Pradesh Legislative Assembly, he served three terms, and one term in Legislative Council. He and his late wife, Shrimati Satyanarayanamma, are blessed with two sons, Dr. Raveendranath and Suryaprakash, and daughter, Aruna.

Hon. Members, on behalf of this House, and on my own, I wish him a long, healthy and happy life and extend greetings to his family members.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

- I. Notification of the Ministry of Culture
- II. Heritage Bye-laws of the Ministry of Culture
- III. Reports and Accounts (2021-22 and 2022-23) of various Organizations and related papers

THE MINISTER OF CULTURE (SHRI GAJENDRA SINGH SHEKHAWAT): Sir, I lay on the Table:-

I. A copy (in English and Hindi) of the Ministry of Culture Notification No. 26-4/2020-Lib., dated the 22nd December, 2023, publishing the Ministry of Culture, Rampur Raza Library (Director) Recruitment Regulations, 2023, under sub-section (4) of Section 28 of Rampur Raza Library Act, 1975, along with delay statement.

[Placed in Library. *See* No. L.T. 677/18/24]

II. A copy each (in English and Hindi) of the following Heritage Bye-laws of the Ministry of Culture, under sub-section (6) of Section 20E of the Ancient Monuments and Archaeological Sites and Remains Act, 1958: -

- (1) Heritage Bye-Laws for Karan Cheupar Cave, Sudama Cave, and Lomas Rishi Cave, Barabar and Nagarjuni Hill, Jehanabad, Bihar.
- (2) Heritage Bye-Laws for Tomb of Nawab Sadar Jahan at Pihani in the Hardoi district, Uttar Pradesh.
- (3) Heritage Bye-laws for 'The supposed site of the Palace of Asoka', Kumhrar, Patna, Bihar.
- (4) Heritage Bye-Laws for 'The tank and the remains at village Benisagar', District - West Singhbhum, Jharkhand.
- (5) Heritage Bye-laws for 'Tombs of Shah Makhdum Daulah Maneri and Ibrahim Khan' and 'The Tank at Maner', Maner, Patna, Bihar.
- (6) Heritage Bye-Laws of Sai Bridge at second mile of the Raebareli and Pratapgarh Road, District -Raebareli, Uttar Pradesh.
- (7) Heritage Bye-Laws for Tomb of Saadat Ali Khan, Tomb of Mashir Zaidi, wife of Saadat Ali Khan and Sapper's Tomb, Kaisarbagh, District – Lucknow, Uttar Pradesh.
- (8) Heritage Bye-laws for Rangamati Mosque and the ablution tank attached thereto, Rangamati hill, District Dhubri, Assam.
- (9) Heritage Bye-Laws for Queen Vicoria in Alfred Park, Alfred Park, Allahabad (Prayagraj), Uttar Pradesh.
- (10) Heritage Bye-Laws for Nasir-ud-Din Haidar's Karbala at Daliganj, Tehsil Lucknow Sadar, District Lucknow, Uttar Pradesh.
- (11) Heritage Bye-Laws for Emperor Aurangzeb's Pavilion and Entire Compound Known as Bagh Badshahi, Tehsil - Khajuha District -Fatehpur, Uttar Pradesh.
- (12) Heritage Bye-Laws of City Cemetery, Karwi, Village and Tehsil Karwi, District Chitrakoot, Uttar Pradesh.
- (13) Heritage Bye-Laws for Cemetery at mile 6, (Lucknow, Cawnpore Road) Bagawan District Lucknow, Uttar Pradesh.
- (14) Heritage Bye-Laws for Cemetery at Marion, Tehsil and District -Lucknow, Uttar Pradesh.
- (15) Heritage Bye-Laws for Cemetery at Alambagh, Lucknow, Uttar Pradesh.
- (16) Heritage Bye-laws for Cemeteries near Kaiser Pasand, Lucknow, Uttar Pradesh.
- (17) Heritage Bye-Laws for Bir Singh Palace at Datia, Madhya Pradesh.
- (18) Heritage Bye-Laws for 'The Asoka column known as Laur Pillar at

Lauriya Areraj', Govindganj, District - East Champaran, Bihar.

- (19) Heritage Bye- Laws for 'Budhist Stupa', Tajpur Deur (Kesaria), DistrictEast Champaran, Bihar.
- (20) Heritage Bye-laws for One Ancient Brick Temple Built on the same plan as Bhitargaon Temple, Kanchilipur (Karchulipur), District – Kanpur, Uttar Pradesh.
- (21) Heritage Bye Laws for Maqbara of Nawab Diler Khan a Distinguished Officer of Shah Jahan, Tehsil Shahabad, District Hardoi, Uttar Pradesh.
- (22) Heritage Bye-laws for Kaisarbagh Gates, Lucknow, Uttar Pradesh.
- (23) Heritage Bye-Laws for the Tomb of Janab Aliya at Lucknow, Uttar Pradesh.
- (24) Heritage Bye-Laws for 'The Jamma Masjid at Hadaf' and 'Ruins of Baradari Buildings with probable underground cells and passage standing on a high mound', Village - Arazi Mukimpur, Rajmahal subdivision, District - Sahibganj, Jharkhand.
- (25) Heritage Bye-Laws for Jami Masjid, East of Banda City, Near Hospital, Village and Tehsil – Banda, District – Banda, Uttar Pradesh.
- (26) Heritage Bye-Laws for Jama Masjid situated within the village of Erich, Pargana Garotha District – Jhansi, Uttar Pradesh.
- (27) Heritage Bye-Laws for Jageswar Group of Temples namely Jageswar, Mritunjaya, Nanda Devi, Shrine dedicated to Surya, Navagrah shrine, Pyramidal shrine, Kuber and Chandika Temples, Almora, Uttarakhand.
- (28) Heritage-Bye Laws for Famous Temple Sacred to Mahasu (Hanol), District – Dehradun (Uttarakhand).
- (29) Heritage Bye-Laws for 'Excavated remains of stupa together with adjacent land comprised in whole of survey plot Nos. 261, 262, 263, 264, 265, 268, 269, 270 of village Harpur Basant and 1040, 1041, 1042, 1043, 1044, 1045, 1046, 1047, 1048 and 1049 of village Chakramdas', Harpur Basant and Chakramdas, District Vaishali, Bihar.

[Placed in Library. For (1) to (29) See No. L.T. 678/18/24]

III. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report of the Central Institute of Higher Tibetan Studies (CIHTS), Sarnath, Varanasi, Uttar Pradesh, for the year 2022-23.
 - (b) Annual Accounts of the Central Institute of Higher Tibetan Studies (CIHTS), Sarnath, Varanasi, Uttar Pradesh, for the year 2022-23, and

the Audit Report thereon.

- (c) Review by Government on the working of the above Centre.
- (d) Statement giving reasons for the delay in laying the papers mentioned at(a) and (b) above.

[Placed in Library. See No. L.T. 679/18/24]

- (ii) (a) Annual Report and Accounts of the Namgyal Institute of Tibetology Deorali, Gangtok, Sikkim, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 680/18/24]

- (iii) (a) Annual Report and Accounts of the Namgyal Institute of Tibetology Deorali, Gangtok, Sikkim, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 681/18/24]

- (iv) (a) Annual Report of the Central Institute of Buddhist Studies (CIBS), Leh, UT Ladakh for the year 2022-23.
 - (b) Annual Accounts of the Central Institute of Buddhist Studies (CIBS), Leh, UT Ladakh, for the year 2022-23, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at(a) and (b) above.

[Placed in Library. *See* No. L.T. 682/18/24]

- (v) (a) Annual Report and Accounts of the Library of Tibetan Works & Archives (LTWA), Dharamsala, Himachal Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Library.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at

(a) above.

[Placed in Library. See No. L.T. 683/18/24]

- (vi) (a) Fifty-seventh Annual Report and Accounts of the Prime Ministers Museum and Library (PMML), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Museum.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 684/18/24]

- (vii) (a) Annual Report and Accounts of the Ramakrishna Mission Institute of Culture, Gol Park, Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 685/18/24]

- (viii) (a) Annual Report and Accounts of the Delhi Public Library (DPL), Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Library.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 686/18/24]

- (ix) (a) Annual Report and Accounts of the Khuda Bakhsh Oriental Public Library, Patna, Bihar, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Library.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 687/18/24]

- (x) (a) Annual Report of the Indira Gandhi National Centre for the Arts (IGNCA), New Delhi, for the year 2022-23.
 - (b) Annual Accounts of the Indira Gandhi National Centre for the Arts (IGNCA), New Delhi for the year 2022-23, and the Audit Report

thereon.

- (c) Review by Government on the working of the above Centre.
- (d) Statement giving reasons for the delay in laying the papers mentioned at(a) and (b) above.

[Placed in Library. See No. L.T. 688/18/24]

I. Report (2023) of CVC, New Delhi

II. Report (2021-22) of Lokpal of India, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): Sir, I lay on the Table:—

 A copy (in English and Hindi) of the Annual Report of the Central Vigilance Commission (CVC), New Delhi, for the year ending on 31st of December, 2023, under sub-section (3) of Section 14 of the Central Vigilance Commission Act, 2003.

[Placed in Library. See No. L.T. 526/18/24]

II. A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report of the Lokpal of India, New Delhi, for the year 2021-22, under of Section 48 of the Lokpal and Lokayuktas Act, 2013.
- (b) Statement giving reasons for the delay in laying the paper mentioned at(a) above.

[Placed in Library. See No. L.T. 526/18/24]

Notification of the Ministry of Health and Family Welfare

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव जाधव): महोदय, सरोगेसी (विनियमन) अधिनियम, 2021 की धारा 52 के अधीन सरोगेसी (विनियमन) संशोधन नियम, 2024 को प्रकाशित करने वाली स्वास्थ्य और परिवार कल्याण मंत्रालय (स्वास्थ्य अनुसंधान विभाग) की अधिसूचना सं. सा.का.नि. 119 (अ)., दिनांक 21 फरवरी, 2024 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) पत्र सभा पटल पर रखता हूं।

[Placed in Library. See No. L.T. 689/18/24]